

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST (SUPPLEMENTARY)

Date: 08th March, 2017
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLIANCE				
14.	(M.A.No.140/17) in Original Application No. 110/2014(THC) (M.A.No.120/17)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv. Mr. Sudeshwar Rao Waghmare, Adv. Mr. Vivek Choudhary, Adv.	

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